

**Reports and Accounts (2018-19) of Waqf Boards of Andaman and Nicobar Islands and Dadra and Nagar Haveli**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Kiren Rijiju, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Andaman and Nicobar Islands Waqf Board, Port Blair, for the year 2018-19.  
(b) Review by Government on the working of the above Board.  
[Placed in Library. *See* No. L.T. 1093/17/19]
- (ii) (a) Annual Report and Accounts of the Dadra and Nagar Haveli Waqf Board, Silvassa, Dadra and Nagar Haveli, for the year 2018-19, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Board.  
[Placed in Library. *See* No. L.T. 1092/17/19]

**I Notification of the Ministry of Shipping****II Accounts (2018-19) of Tariff Authority for Major Ports, Mumbai****III Reports and Accounts (2018-19) of various Port Trusts****IV Reports and Accounts (2018-19) of various Corporations**

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Shipping Notification No. IMU/HQ/ADM/Notification/2019/1, dated the 30th September, 2019, publishing certain Ordinances/Statutes of the Indian Maritime University as mentioned therein, under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008. [Placed in Library. *See* No. L.T. 859/17/19]
- II. A copy (in English and Hindi) of the Annual Accounts of the Tariff Authority for Major Ports (TAMP), Mumbai, Maharashtra, for the year 2018-19, and the Audit Report thereon, under sub-section (2) of Section 103 of the Major Port Trusts Act, 1963. [Placed in Library. *See* No. L.T. 857/17/19]

- III. A copy each (in English and Hindi) of the following papers, under subsection (2) of Section 103 and Section 106 of the Major Port Trusts Act, 1963:—
- (i) (a) Administrative Report of the Deendayal Port Trust (formerly Kandla Port Trust), Kutch, Gujarat, for the year 2018-19.
  - (b) Annual Accounts of the Deendayal Port Trust (formerly Kandla Port Trust), Kutch, Gujarat, for the year 2018-19, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Port Trust.
  - (d) Review by Government of the Annual Accounts of the above Port Trust. [Placed in Library. *See* No. L.T. 856/17/19]
  - (ii) (a) Administrative Report of the Paradip Port Trust (PPT), Odisha, for the year 2018-19.
  - (b) Annual Accounts of the Paradip Port Trust (PPT), Odisha, for the year 2018-19, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Port Trust.
  - (d) Review by Government of the Annual Accounts of the above Port Trust. [Placed in Library. *See* No. L.T. 858/17/19]
  - (iii) (a) Administrative Report and Accounts of the Mumbai Port Trust-Pension Fund Trust, Mumbai, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government of the Annual Accounts of the above Trust. [Placed in Library. *See* No. L.T. 855/17/19]
  - (iv) (a) One Hundred and fortieth Administrative Report of the Mumbai Port Trust, Mumbai, for the year 2018-19.
  - (b) Annual Accounts of the Mumbai Port Trust, Mumbai, for the year 2018-19, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Port Trust.
  - (d) Review by Government of the Annual Accounts of the above Port Trust. [Placed in Library. *See* No. L.T. 854/17/19]

IV A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Second Annual Report and Accounts of the Hooghly Cochin Shipyard Limited (HCSL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. *See* No. L.T. 851/17/19]
- (ii) (a) Annual Report and Accounts of the Shipping Corporation of India Limited (SCI), Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T. 853/17/19]
- (iii) (a) Forty-third Annual Report and Accounts of the Dredging Corporation of India Limited (DCI), Vishakhapatnam, Andhra Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T. 852/17/19]

**Reports and Accounts (2018-19) of SIL, Lucknow; HPF, Tamil Nadu and BBJ, Kolkata**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;  
AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table under subsection (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Forty-seventh Annual Report and Accounts of the Scooters India Limited (SIL), Lucknow, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.